

12.05 hrs.

PUBLIC ACCOUNTS COMMITTEE
FOURTEENTH REPORT

SHRI M. R. MASANI (Rajkot): I beg to present the Fourteenth Report of the Public Accounts Committee on Appropriation Accounts (Civil) 1965-66 and Audit Report (Civil), 1967, relating to the Ministry of Education.

12.05½ hrs.

BUSINESS ADVISORY COMMITTEE
Fourteenth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNI-
CATIONS (DR. RAM SUBHAG
SINGH): I beg to move:

"That this House agrees with the Fourteenth Report of the Business Advisory Committee presented to the House on the 21st February, 1968."

SHRI E. K. NAYANAR (Palghat): This is about the Scheduled Castes and Scheduled Tribes Bill, 1967. Without any discussion the Bill is to be passed! I have an objection, Sir. At least one hour should be allowed for this.

MR. SPEAKER: Yesterday it was to be passed by the House without referring it to the Select Committee. This was discussed as a special case. It was a compromise between the Government and the hon. members there. Instead of passing it here by giving two or three hours, they wanted it to go to the Select Committee, so that it would come back here again. It was a compromise. They said that it would not be a precedent for any future commitment. They agreed that it must go to the Select Committee. This was what was discussed in the Business Advisory Committee. Therefore, I have nothing to say on this.

SHRI S. M. BANERJEE (Karapur): On this I want to make a submission.

MR. SPEAKER: Mr. Siddayya.

SHRI SIDDAYYA (Chamarajana-
nagar): Previously this was allotted one hour. This was approved by the House also. Now there is a change...

MR. SPEAKER: He may please sit down. I will explain to him. He has not understood me.

At that time it was to pass the Bill; the time was allotted to discuss and pass the Bill here—one hour or two hours whatever it may be. Now they say that they will send it to the Select Committee. Now it is going to a Select Committee and will then come before the House for discussion. But the Government wanted to have it passed without sending to Select Committee within one or two hours. As a concession to the Opposition demand, I said we shall send it to Select Committee and then after the Committee report, we will discuss it in the House for an hour or two. Actually this is the job of the Minister to explain, not mine.

SHRI S. M. BANERJEE: About this item, I want to say this. I am a member of the Business Advisory Committee and I agree with the report. I would only request you and through you the Minister of Education, who has just come, to agree to a one-hour discussion on the teachers' strike. I am not irrelevant while making this demand at this stage.

MR. SPEAKER: I won't allow any representation now.

SHRI S. M. BANERJEE: I would request you to consider this in the larger interest of the teachers. You are angry with me, but not with the teachers.

MR. SPEAKER: Not even with you. I shall be angry with no member of the House.

SHRI AMRIT NAHATA (Barmer): It was agreed in the Business Advisory Committee that the Hazari Report would come up for discussion in the first week of this session. Now